- (II) One Year Certificate Course in Television with following specializations:-
 - (i) Direction
 - (ii) Electronic Cinematography
 - (iii) Video Editing
 - (iv) Audiography & TV Engineering
 - (III) Two Year Diploma Course in Acting.
 - (IV) One Year Certificate Course in Screenplay Writing.
- (b) The number of students getting training in this Institute is 171 and the total number of regular staff engaged therein is 237.
- (c) There are three students' hostels for both boys and girls with the capacity to accommodate all the students admitted for various courses. The amount spent by the Government on the three hostels during the last three years is as under:-

(Amount in Rupees)

SI. No.	Name	2001-02	2002-03	2003-04	Total
1.	Boys' Hostel	1,69,561/-	1,93,493/-	3,22,959/-	6,86,013/-
2.	Girls' Hostel	49,915/-	46,391/-	2,75,442/-	: 71,748/-
3.	TV Hostel	29,572/-	1,10,684/-	52,718/-	1,92,974/-
	TOTAL:	2,49,048/-	3,50,568/-	6,51,119/-	12,50,735/-

⁽d) Two Year Diploma Course in Acting has already been started from the academic year 2004. The session commenced from 12th July, 2004. The intake of the course is 20.

Registration of newspapers/periodicals

- 2029. SHRI T.T.V. DHINAKARAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that the titles of newspapers/periodicals already registered with the Registrar of Newspapers for India, are kept secret;

- (b) if so, the reasons therefor; and
- (c) the number of titles so blocked, language-wise, under each category?

THE MINISTER OF INFORMATION AND BROADCASTING {SHRI S. JAIPAL REDDY): (a) No, Sir The titles of newspapers/periodicals registered with the Registrar of Newspapers for India are available on its web-site (www.rni.nic.in).

- (b) Does not arise.
- (c) The details of number of titles of newspapers registered, language-wise are given in the Statement.

Statement

Total number of Registered Newspapers as on 31.3.2003. (Language and Periodicity-wise)

Language	Dailies	Tri/	Week-	Fort-	Month-	Quarter-	Bi-	Annu-	Total
	We	Bi- eek- lies	lies nig	htlies	lies	lies	month- lies/ Half- Yearly	als	
_	0	0	4	_	0	7	,	0	40
1	2	3	4	5	6	7	8	9	10
English	437	37	1086	789	3255	1401	925	211	8141
Hindi	2645	127	10B02	3300	4122	775	251	45	22067
Assamese	20	3	80	39	69	13	10	1	235
Bengali	107	15	657	593	754	513	205	25	2869
Gujarati	170	14	1197	241	658	72	54	15	2421
Kannada	396	6	444	315	793	57	27	4	2042
Kashmiri	0	0	1	0	0	0	0	0	1
Konkani	1	0	3	1	5	2	0	0	12
Mdlayalam	231	6	190	169	866	67	40	9	1578
Manipuri	16	0	7	5	11	7	5	0	51
Marathi	433	21	1473	249	647	134	54	127	3138
Nepali	4	2	26	6	13	18	7	0	76
Ortya	80	3	179	100	317	94	23	4	800
Punjabi	107	15	379	105	294	36	19	1	956
Sanskrit	4	0	g	5	18	18	6	0	60
Sindhi	13	0	40	11	39	10	2	0	115

1	2	3	4	5	6	7	8	9	10
Tamil	373	43	422	262	1129	40	27	8	2304
Telugu	210	4	293	244	671	34	18	2	1476
Urdu	550	21	1370	387	554	79	19	3	2983
Bilingual	92	21	758	426	1491	423	180	46	3437
Multi-	20	5	130	77	272	72	38	14	628
Others	57	15	85	32	131	54	15	1	390
TOTAL:	5966	358	19631	7356	16109	3919	1925	516	5578

Losses to DD and AIR

†2030. SHRIMATI KUM KUM RAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that the officials of 'Doordarshan' and AIR have caused loss to the Government's exchequer amounting to Rs. 187 crores; and
- (b) if so, the measures being taken by Government to recover the said amount and the action taken so far against the officials responsible for this?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) CAG in its report No. 2 of 2001 (Civil) observed that Doordarshan lost Rs. 186. 85 crores on account of management of commercial time by Doordarshan including marketing of the various sports events through sports consortium arrangement.

(b) Prasar Bharati informs that it has, however, differed from the observations of the CAG contending that the losses calculated are notional and various decisions including telecast of various sports events under the sports consortium arrangement were taken keeping in view the commitment of the public broadcaster towards its responsibility for promoting sports on its channels and also to earn revenue in the process. Under the consortium agreement, Doordarshan was not to incur any expenditure on acquisition of rights and at the same time was to earn revenue. In cases where revenue could not be recovered from the consortium members, appropriate action including legal action have

[†]Original notice of the question was received in Hindi.